OA 864/97

31-7-2002

Present

: Hon'ble Mr.Justice G.L. Gupta, Vice Chairman

Hon'ble Mr.S.Biswas, Member(A)

Malay Bhattacharjee

-Vs-

E. Rly

For the applicant : Mr.A.K. Banerjee

For the respondent : Dr (Ms) S. Sinha

ORDER

Per Mr. Justice G. L. Gupta:

Mr.Banerjee, the learned counsel for the applicant says that the charges brought against the applicant were not proved and he has been exonerated from the charges. Thus the applicant does not want to proceed with the case.

- 2. Consequently, this OA is dismissed as not pressed.
- 3. Copies of the records filed by the learned counsel for the applicant may be kept on record.

(S.Biswas)
Member(A)

(G.L.Gupta) Vice Chairman